

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST (SUPPLEMENTARY)
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 06th April, 2016
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
13.	(M.A.No.251/14) in Original Application No. 107/2014	Dr. Subhash C.Pandey Vs. Union of India & 10 Ors.	Dr. Subhash C Pandey Mr. Om. S. Shrivastav, Adv. for R-1 Mr. Sachin K. Verma Adv. for R-2,3 ,4 Mr. Deepesh Joshi Adv. for R-8 Ms. Parul Bhadoria Adv. for R-7 Mr. N.C. Das, Adv. for R- 10 Mr. Swapnil Gupta Adv.	
14.	(M.A.No.93/13) in Original Application No. 62/2013	Som Distilleries Pvt. Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
15.	(M.A.No.94/13) in Original Application No. 67/2013	M.P Beer Products ltd. Vs. M.P State Bio diversity	Mr .Ajay Gupta, Adv. Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in